

Statement-VI*Physical achievements during last three years under
Vocational Rehabilitation Centres (VRCs)*

Year	Intake	Evaluation	Rehabilitation
2008-09	34501	34288	11132
2009-10	30279	30047	107870
2010-11	30008	32793	12657

Financial assistance for JE affected districts

1494. SHRI RAM KRIPAL YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any plan to provide financial assistance packages to Japanese Encephalitis (JE) affected districts all over the country;
- (b) if so, the quantum of funds released and to which districts;
- (c) whether any vaccination programme has been started to control JE in the affected districts in the country specially in Assam, West Bengal, Bihar and Tamil Nadu; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) Government of India (GOI) constituted a Group of Ministers (GoM) in November, 2011 to evolve a multi-pronged strategy to address multiple issues relating to Japanese Encephalitis/Acute Encephalitis Syndrome (JE/AES). GoM held 4 meetings and finalized its recommendations pertaining to public health interventions, expansion of JE vaccination, improved case management, medical and social rehabilitation, improved provisions of drinking water and sanitation in rural and urban areas and improved nutrition. The GoM recommendations have been submitted to the Cabinet Secretariat.

(c) and (d) JE vaccination in campaign mode started in 2006 in a phased manner. 112 JE endemic districts in 15 States including Assam, West Bengal, Bihar and Tamil Nadu have been covered till December, 2011. JE vaccination in these districts initially covered all children in the age group of 1-15 years in campaign mode and thereafter all new cohorts were covered through routine JE vaccination is administered to children in age-group of 16-24 months.

Free treatment for cancer afflicted children

†1495. SHRI ASHK ALI TAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the States where facility of free treatment to cancer afflicted minor children are being provided in the country;

†Original notice of the question was received in Hindi.

(b) whether Government proposes to provide free treatment facility to cancer afflicted children in all the States;

(c) if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) to (d) Health is a State subject and it is for various State Governments to ensure that adequate facilities for early detection, diagnosis and treatment of Cancer are made available to all including minor children.

The Central Government is supplementing the efforts of the State Governments by providing financial assistance to Government Medical Colleges/Hospitals/Institutions. The Government of India had launched a comprehensive National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) in 2010 and the programme envisages implementation in 100 districts across 21 States during 2010-2012. Under Cancer component of NPCDCS, the district hospitals are strengthened for early diagnosis of Cancer, chemotherapy facilities and palliative care to Cancer patients. Financial assistance upto Rs. 1.00 lakh per patient is available for chemotherapy drugs to treat 100 Cancer patients per district; The programme also envisages strengthening Government Medical Colleges/Hospitals and erstwhile Regional Cancer Centres across the country as Tertiary Cancer Centre (TCC) for providing comprehensive Cancer care services. These TCCs are eligible for financial assistance upto Rs. 6.00 crore (Rs. 4.80 crore from Central Government and Rs. 1.20 crore from State Government).

Besides this, under the erstwhile National Cancer Control Programme (NCCP), 27 Regional Cancer Centres (RCCs) in various States/UTs have been recognized for carrying out research activity and for providing cost effective treatment to the poor and needy Cancer patients. In addition, either free or subsidized treatment is provided to the poor Cancer patients including children in Government institutions.

'Report of CVC on public sectors'

1496. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has received the Central Vigilance Commission (CVC) report on corrupt public sectors and services in the country;

(b) if so, the details thereof; and

(c) the action Government proposes to take in the matter?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) Department of Public Enterprises has not received any